

Annexure-3

Name of the Corporate Debtor: Shree Shiddhanath Cotex Private Limited

CIN: U01405GJ2008PTC053324

Date of Commencement of CIRP 21.01.2026

List of Creditors as on: 02.04.2026

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (In Rs.)	Amount of claim admitted (In Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC						
1	ICICI Bank	04.02.2026	24,50,79,218	24,50,79,218	Secured	24,50,79,218	-	No	31.94	-	-	-	-	-	
2	Cooperative Bank of Rajkot	04.02.2026	45,83,92,350	45,39,17,350	Secured	45,39,17,350	-	No	59.17	44,75,000	-	-	-	-	
3	Candi Solar IN 1 Private Limited	04.02.2026	6,12,60,395	6,03,60,395	Secured	6,03,60,395	-	No	7.87	-	-	9,00,000	-	-	
	Total		76,47,31,963	75,93,56,963		75,93,56,963			98.98	44,75,000	-	9,00,000	-	-	

Rs. 44,75,000 pertains to non-invoked Bank Guarantee issued in favour of DGFT and has been recognised as contingent claim.